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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8819/2026 & CM APPL. 41277-78/2026**

ANAND MEHROTRA

.....Petitioner

Through: Mr. Yashpriya Sahran, Advocate

versus

UNION OF INDIA AND ORS.

.....Respondents

Through: Mr. Devvrat Yadav, SPC with Mr.
Kartik Sharama, GP for UOI
Mr. Gaurav Kumar Bansal, Advocate
for R-8

CORAM:

HON'BLE DR. JUSTICE SWARANA KANTA SHARMA

ORDER

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07.07.2026

1. The learned counsel appearing on behalf of the petitioner has sought adjournment on the ground that the arguing counsel is not available.
2. At request, list on 23.07.2026.
3. The order be uploaded on the website forthwith.

DR. SWARANA KANTA SHARMA, J

JULY 07, 2026/ns